

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 764 of 2021	Jayanti Lal jain Liquidator of K.K. Welding Ltd. Vs. ---	Khushboo Shah Rajani	
3.	Comp. App. (AT) (Ins) No. 789 of 2021	Harish Bagla Vs. Sunil Mohan Acharya The Liquidator of Amrit Feeds Ltd. & Anr.	Ashish Choudhury	
4.	Competition App. (AT) No. 10 of 2021	Chief Materials Manager, Eastern Railway Vs. BIC Auto Pvt. Ltd. & Ors.	Rashmi Malhotra	
5.	Compensation Application (AT) No. 01 of 2021 in Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
7.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	Maulik Nanawati-R1

8.	Comp. App. (AT) (Ins) No. 690 of 2021	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi
9.	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	Kamal Nayan-R1

For Hearing

10.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya (Through legal representative Mr. Shantanu Shandilya) & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5 Aashish Gupta-RP
11.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D. Aravindakshan	K.S. Mahadevan
12.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha-COC Saurabh
13.	Competition App. (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
14.	Competition App. (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2

For Directions - to Settle Date

15.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
17.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
18.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With	Ayush Negi	VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
19.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	Vaijayant Paliwal Moulshree Shukla Zeeshan Khan-R1 Diwakar Maheshwari-R2 Biswajit Dubey
20.	Comp. App (AT) (Ins) No. 899 of 2020 (PH)	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Acting Chairperson
-sd/-
Registrar